

**IN THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated, Imphal, the 7th November, 2022

There will be a reference on the sudden demise of Shri Ch. Dhananjoy Singh, Senior Advocate, on 7th November, 2022 at 11.00 a.m. for 45 minutes. Court will resume thereafter.

BEFORE

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE A. BIMOL SINGH

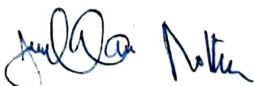
Reference by:

1. Shri Ibotombi Namoijam, Sr. Advocate,
President, High Court Bar Association, Manipur
2. Shri Lenin Hijam, Advocate General, Manipur
3. Shri Kh. Samarjit Singh, Deputy Solicitor General of India.

Replied by:

HON'BLE THE CHIEF JUSTICE

(THERE WILL BE 2 MINUTES SILENCE)


(Yumkham Rother)
Registrar Judicial

Copy to: -

1. The Advocate General, Govt. of Manipur
 2. The Registrar, Administration, High Court of Manipur
 3. The Govt. Advocates, Govt. of Manipur
 4. The President, High Court Bar Association, Manipur
 5. The President, AMBA, Manipur
 6. The Office of the Bar Council of Manipur.
 7. All the Jt. Registrars, High Court of Manipur
 8. Mr. Kh. Samarjit Singh, Deputy Solicitor General of India.
 9. All the Deputy Registrars, High Court of Manipur
 10. The Principal Secretary to the Hon'ble Chief Justice, High Court of Manipur
 11. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur
 12. The P.S. to Hon'ble Mr. Justice MV Muralidaran
 13. The P.S. to Hon'ble Mr. Justice A. Bimol Singh
 14. The P.S. to Registrar General, High Court of Manipur
 15. The P.S. to Registrar (Vigilance), High Court of Manipur
 16. The System Analyst, High Court of Manipur.
- for uploading the same to the official website**
17. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur
 18. The Court Masters, High Court of Manipur
 19. Guard File/Order Book
 20. Notice Board
 21. Concerned file.



(YUMKHAM ROTHER)
REGISTRAR (JUDL.)